

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3374/07/HDB/2017
NAME OF THE COMPANY	MIC Electronics Ltd
NAME OF THE PETITIONER(S)	Reliance Commercial Finance Ltd
NAME OF THE RESPONDENT(S)	MIC Electronics Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature/
Y. SURYANARAYANA	counsel for Petitioner	Survolorporate lawyord gmail com	1) June

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri. Y. Suryanarayana learned counsel for the petitioner and Objections raised by the Registry is not yet complied with. Post the case on 16.10.2017

Member (Technical)

Member (Judicial)